

ITEM NO.9
SECTION XVI-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Transfer Petition(s) (Civil) No(s) . 2838/2019

RICHA BAHUGUNA

Petitioner(s)

VERSUS

ASHISH VAISHNAV

Respondent(s)

Date : 08-01-2021 This petition was called on for hearing today.

For Petitioner(s)

Ms Ritu Reniwal, Adv.
Mr Kumar Gaurav, Adv.
Mr B.N.Dubey, Adv.
Mr. Robin Khokhar, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is complete on the sole respondent but none has entered appearance.

Defects in filing the application for exemption from filing duly affirmed affidavit have been cured. Process as per rules.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar